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Title: Regarding raising the retirement age from 60 to 65 years in respect of doctors working in dispensaries and hospitals under the Department of Atomic Energy, Bhabha Atomic Research Centre.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Respected Madam Speaker, thank you for giving me an opportunity to speak on the issue of doctors working in the Department of Atomic Energy, Bhabha Atomic Research Centre.

I wish to bring it to the notice of this House that the benefit of the

Notification amending the Fundamental Rule 56 (b) facilitating increasing the age of retirement of General Duty Medical Officers and Specialists included in Teaching, non-Teaching and Public Health Sub-Cadres of Central Health Service from 60 to 65 is not being implemented in the Department of Atomic Energy.

Therefore, I urge upon the NDA Government, particularly the Prime Minister Office, to look into the matter and take a pragmatic view by raising the retirement age from 60 to 65 in respect of doctors working in dispensaries and hospitals under the Department of Atomic Energy, Bhabha Atomic Research Centre.

HON. SPEAKER: S/Shri Bhairon Prasad Mishra, Kunwar Pushpendra Singh Chandel and Rahul Shewale are permitted to associate with the issue raised by Shri Gajanan Kirtikar.